

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 489 of 1998.

Friday this the 27th day of March, 1998.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Sivakumar M.K.,  
S/o Kannan Menon,  
Punnakkara Parambil,  
Retnalayam, Padivattom,  
Edappally, Kochi.  
(Presently working as EDDA  
at Kusumagiri P.O.)

.. Applicant

(By Advocate Shri P.V. Mohanan)

Vs.

1. The Assistant Superintendent of  
Post Offices, Ernakulam  
Sub Division, Edappally.

2. The Superintendent of Post  
Offices, Ernakulam.

3. The Employment Officer,  
Divisional Employment Exchange,  
Ernakulam.

.. Respondents

(By Advocate Shri TPM Ibrahim Khan, SCGSC(rep))

The application having been heard on 27th March, 1998,  
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Applicant, who is working as Extra Departmental Delivery  
Agent (EDDA after short) on ~~provisional~~ basis, Kusumagiri Branch  
Post Office is aggrieved by the refusal of the first  
respondent to consider his candidature for the selection and  
regular appointment of EDDA in the same Post Office, for  
the reason that his name has not been sponsored by the  
third respondent. Therefore, he has filed this application  
seeking a direction to first respondent to consider the

the candidature of the applicant for selection to the post of EDDA, Kusumagiri Branch Post Office and for a declaration that he is qualified and eligible to be considered for selection to the above post, and to command the first respondent to appoint him as EDDA, Kusumagiri Branch P.O. and also to direct the third respondent to sponsor the name of the applicant also for consideration to the post of EDDA, Kusumagiri Branch Post Office.

2. When the application came up for hearing, learned counsel appearing for respondents states that in view of the ruling of Hon'ble Supreme Court in Excise Superintendent Malkapatnam, Krishna District, Andhra Pradesh Vs. K.B.N. Visweshwara Rao, (1996) 6 SCC 216, the respondents would consider the candidature of the applicant also for selection and regular appointment to the post of EDDA, Kusumagiri Branch Post Office.

3. In view of what is stated above, we dispose of this application with a direction to the first respondent to consider the candidature of the applicant as valid for selection and regular appointment and to consider him in the interview scheduled to be held on 28.3.98, to the post of EDDA, Kusumagiri Branch Post Office though his name has not been sponsored by the Employment Exchange.

4. Learned counsel for respondents undertakes to intimate the department of this order forthwith. No costs.

Dated the 27th March 1998.

S.K. GHOSAL  
ADMINISTRATIVE MEMBER

A.V. HARIDASAN  
VICE CHAIRMAN